

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**O.P. NO. 02 OF 2016**

**Dated: 20<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sugar Mills Association Madhya Pradesh ...Petitioner (s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Venkatesh  
Mr. Varun Singh  
Mr. Shashank Khurana for R.1

**ORDER**

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*